

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000001/2020	NALCO VS M/S.AGARWAL RASAYAN	M/S.N.R.ROUT VS	// ()
2	BLAPL/0000280/2020	PAPU @ SUDHIR KUMAR MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	NIALI /88 /2019 () //
3	BLAPL/0000281/2020	RUTURAJ DEEP VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	/ /0 () //
4	BLAPL/0000282/2020	LOKESH KUMAR NAYAK VS STATE OF ODISHA	B.S.DASPARIDA VS	/ /0 () //
5	BLAPL/0000283/2020	DAMBURUDHAR @ DAMBARU DHARA TANTARIJEET MISHRA VS STATE OF ODISHA	 VS	/ /0 () //
6	BLAPL/0000284/2020	PARAMESWAR YADAB VS STATE OF ODISHA	SWARNAPRAVA DASH VS	AINTHAPALI /105 /2017 () //
7	BLAPL/0000285/2020	HRUDANANDA MAHANTA @ MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /393 /2019 () //
8	BLAPL/0000286/2020	CHHINU KETKI VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	SAINTALA /232 /2019 () //
9	BLAPL/0000287/2020	ANIL SUNA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /209 /2019 () //
10	BLAPL/0000288/2020	SUSHANTA PATEL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /842 /2019 () //
11	BLAPL/0000289/2020	MADHAB PRADHAN @ GANDHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /127 /2019 () //

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12	BLAPL/0000290/2020	BHIMA KISAN VS STATE OF ODISHA	A.K.SAHOO VS	REAMAL /170 /2019 () //
13	BLAPL/0000291/2020	BISI KISAN VS STATE OF ODISHA	A.K.SAHOO VS	REAMAL /170 /2019 () //
14	BLAPL/0000292/2020	DUSMANTA @ BENU @ SUMANTA KISAN VS STATE OF ODISHA	A.K.SAHOO VS	REAMAL /170 /2019 () //
15	BLAPL/0000293/2020	AJAY KUMAR BISWAL @ AJU VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /158 /2019 () //
16	BLAPL/0000294/2020	SUNIL POLAI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	RAMBHA (KHALLIKOTE) /271 /2019 () //
17	BLAPL/0000295/2020	SK.ISLAUDDIN VS STATE OF ODISHA	RANJAN KU.NAYAK VS	JALESWAR /341 /2019 () //
18	BLAPL/0000296/2020	GURUDEV SINGH VS STATE OF ODISHA	PITAMBAR JENA VS	JODA /109 /2019 () //
19	BLAPL/0000297/2020	PRIYA RANJAN BEHERA VS STATE OF ODISHA	AMIT KU. NATH VS	MATHILI /174 /2019 () //
20	BLAPL/0000298/2020	BINOD KUMAR ROUT @ BEHERA VS STATE OF ODISHA	D.SENAPATI VS	CAPITAL P.S. /422 /2019 () //
21	BLAPL/0000299/2020	LAXMIDHAR BEHERA @ CHHOTA VS STATE OF ODISHA	SATYABRATA PRADHAN VS	SALIPUR /369 /2019 () //
22	BLAPL/0000300/2020	DINABANDHU MOHARANA @ DANDU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	RANPUR /101 /2019 () //
23	BLAPL/0000301/2020	MD.ARIF	SATYABRATA PANDA	AINTHAPALI /24 /2017

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000302/2020	BRAJABANDHU BEHERA	S.K.PRADHAN-3	NUAGAON /103 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000303/2020	BABLU @ BISWABHUSAN BISWAL	N.K.LENKA	ODAGAON /45 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000304/2020	RASHAN MUNDA	RAVI SHANKAR SAMAL	KISINDA /8 /2016
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000305/2020	SADHU NAYAK	SRINIVASH SATAPATHY	AMBADOLA /40 /2018
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000306/2020	AMIT SUNA	SRINIBASH SATAPATHY	AMBADOLA /40 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000307/2020	SURI PANGI	PRASANTA KUMAR NANDA	PADWA /28 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000308/2020	LAKSHINDRA SAHU	BHOJARAJ SETH	BIJEPUR /150 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000309/2020	TITU @ SANYASI MOHARANA	BIKRAM KESHARI RAJ	JENAPUR /281 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000310/2020	SUBAL BEHERA	PRASANNA KUMAR NANDA	SATYABADI /114 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000311/2020	PRAKASH MOHAPATRA	S.K.NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000312/2020	JABIR KHAN	SUSANTA KU MISHRA	JATNI P.S. /326 /2019
		VS	VS	()

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35	BLAPL/0000313/2020	STATE OF ODISHA NIRANJAN JENA VS	DURGA PRASAD NANDA VS	// BHUBANESWAR VIGILANCE /72 /2019 ()
36	BLAPL/0000314/2020	STATE OF ODISHA TUKUNA @ SK.TAHIR ALLI VS	RAMAKRISHNA NAIK VS	// INFOCITY PS /238 /2019 ()
37	BLAPL/0000315/2020	STATE OF ODISHA RAJESH MALLIK VS	SIDHANT KUMAR JENA VS	// / /0 ()
38	BLAPL/0000316/2020	STATE OF ODISHA ANANDA BHUYAN @ BHIAN VS	RUDRA NARAYAN PARIJA VS	// LAIKERA /171 /2017 ()
39	BLAPL/0000317/2020	STATE OF ODISHA BUDHARAM NAIK VS	PRASANTA KUMAR SATAPATHY VS	// JAIPATNA /265 /2019 ()
40	BLAPL/0000318/2020	STATE OF ODISHA GOURI SHANKAR ROUT VS	ASHOK KU BEHERA VS	// / /0 ()
41	BLAPL/0000319/2020	STATE OF ODISHA TUTU KISSAN VS	B.B.ROUTRAY VS	// KHAMAR /90 /2019 ()
42	BLAPL/0000320/2020	STATE OF ODISHA KARTIKA NAIK VS	B.R.TRIPATHY VS	// DHANUPALI /374 /2018 ()
43	BLAPL/0000321/2020	STATE OF ODISHA CHANDARA @ CHANDRAMANI ROUT VS	SURYA NARAYAN MISHRA VS	// PURI SADAR /334 /2019 ()
44	BLAPL/0000322/2020	STATE OF ODISHA BABULAL MEHER VS	PRASANTA KU. ROUTRAY VS	// DUNGURIPALI /181 /2017 ()
45	BLAPL/0000323/2020	STATE OF ODISHA BHAJAMAN PRADHAN VS STATE OF ODISHA	ASIT KU JENA VS	// DELANGA /239 /2019 () //

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46	BLAPL/0000324/2020	NARESH NAIK VS STATE OF ODISHA	A.P.BOSE VS	KANTABANIA PS /72 /2019 () //
47	BLAPL/0000325/2020	NARAYAN @ KALIA MEHER VS STATE OF ODISHA	SANTOSH KU. SAMANTARAY VS	JUNAGARH /183 /2019 () //
48	BLAPL/0000326/2020	MANA BAGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAHANDI /51 /2017 () //
49	CMAPL/0000038/2020	ANAM PATRA VS DAITARI PATRA	ADV. VS	// () //
50	CMAPL/0000039/2020	SUSAMA PATRI VS RAMA CH.MOHANTY	ADV. VS	// () //
51	CMAPL/0000040/2020	EAST COAST NUTRITION AND CHEMICAL VS M/S SUGUNA FOODS LTD.	SANTANU KUMAR SARANGI VS	// () //
52	CMAPL/0000041/2020	NATARAJ MAHAPATRA VS COLLECTOR,NUAPADA	ADV. VS	// () //
53	CMAPL/0000042/2020	RAJADHANI DAINIKA HAT BYABASAI SANGH VS STATE OF ODISHA	SAITYABRATA MOHANTY VS	// () //
54	CMAPL/0000043/2020	BINOD KU.RAY VS UNION OF INDIA	ADV. VS	// () //
55	CMP/0000034/2020	PRAMOD SAHOO VS DAITARY SAHOO	SUSHANT KU JOSHI VS	// () //
56	CMP/0000035/2020	AJIT KUMAR DAS VS CHIEF DIVISIONAL RETAIL SALES MANAGER, IOCL	KAMALAKANTA MOHANTY VS	// () //
57	CMP/0000036/2020	MAHADEV BARIK	H.N.MOHAPATRA	//

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		VS	VS	0
58	CMP/0000037/2020	JATADHARI BARIK GATIKRISHNA PATI	N.K.ACHARYA	//
		VS	VS	0
59	CMP/0000038/2020	GAJENDRA PATI KHIRAMOHAN NAIK	SUMITRA MOHANTY	//
		VS	VS	0
60	CMP/0000039/2020	M/S.JINDAL INDIA THERMAL POWER LTD KHIRAMOHAN NAIK	SUMITRA MOHANTY	//
		VS	VS	0
61	CMP/0000040/2020	M/S.JINDAL INDIA THERMAL POWER LTD SARADA PRASANNA SAHOO	S.K.NAYAK 2	//
		VS	VS	0
62	CONTC/0000116/2020	SUPRABHA OJHA RAM CHANDRA BISWAL	adv	//
		VS	VS	0
63	CONTC/0000117/2020	JITENDRA PATRA SANJAYA KUMAR PATTANAIK	PRAMODA KUMAR DASH	//
		VS	VS	0
64	CONTC/0000118/2020	V.V.YADAV SUSANDHYA MOHANTY	D.P.MOHANTY	//
		VS	VS	0
65	CONTC/0000119/2020	THE TAHASILDAR SADAR,DHENKANAL GREEN VILLA HOTEL AND RESORTS LTD	ADV	//
		VS	VS	0
66	CONTC/0000120/2020	JERRY THOMAS JOSHI MD.IQBAL	MIRRA GHOSE	//
		VS	VS	0
67	CONTC/0000121/2020	ABADUS SAMEE JAYANTI BHANJA DEO@SAMANTARAY	ADV	//
		VS	VS	0
68	CONTC/0000122/2020	SAMARATH VERMA REJENDRA CHANDRA DEV BIRABARA HARICHANDAN	DEBANK KUMAR DAS	//
		VS	VS	0

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69	CONTC/0000123/2020	STATE OF ODISHA SAROJ MALLIK VS	ADV VS	// // 0
70	CONTC/0000124/2020	C.R.MOHAPATRA BISHNU KHILAR VS	adv VS	// // 0
71	CONTC/0000125/2020	DEBIDATTA BISWAL PRAVAKAR SAHOO VS	adv VS	// // 0
72	CONTC/0000126/2020	V.V.YADAV MUKTI KANTA MOHANTY VS	ADV VS	// // 0
73	CONTC/0000127/2020	V.V.YADAB SURENDRA KUMAR SAHOO VS	ADV VS	// // 0
74	CONTC/0000128/2020	V.V.YADAB REENA SUNDARRAY @ DAI VS	ADV VS	// // 0
75	CONTC/0000129/2020	V.V.YADAB LAXMIMANI MOHANTY VS	ADV VS	// // 0
76	CONTC/0000130/2020	V.V.YADAB SUVALAXMI MOHANTY VS	ADV VS	// // 0
77	CONTC/0000131/2020	V.V.YADAB DURYODHAN NAYAK VS	ADV VS	// // 0
78	CONTC/0000132/2020	HARIHAR HOTA SIBA PRASAD NARENDRA VS	ADV VS	// // 0
79	CONTC/0000133/2020	HARIHAR HOTA SIBA SUNDAR MISHRA VS	ADV VS	// // 0
		HARIHAR HOTA		//

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80	CONTC/0000134/2020	PABITRA MOHAN PATRA VS HARIHAR HOTA	ADV VS	// 0 //
81	CONTC/0000135/2020	PRAMOD KUMAR PATTANAIAK VS HARIHAR HOTA	ADV VS	// 0 //
82	CONTC/0000136/2020	SURENDRA BISOI@SURENDRA KUMAR BISOI ADV VS HARIHAR HOTA	ADV VS	// 0 //
83	CONTC/0000137/2020	SURESH CHANDRA SAHU VS CHITHRA ARUMUGAN	SURENDRA KUMAR GARTIA VS	// 0 //
84	CONTC/0000138/2020	PRATAP KUMAR BARIK VS HARIHAR HOTA	ADV VS	// 0 //
85	CONTC/0000139/2020	KRUSHNA CHANDRA JENA VS HARIHAR HOTA	ADV VS	// 0 //
86	CONTC/0000140/2020	HARIHAR PRADHAN VS HARIHAR HOTA	ADV VS	// 0 //
87	CONTC/0000141/2020	PRASANTA KUMAR PURI VS HARIHAR HOTA	ADV VS	// 0 //
88	CONTC/0000142/2020	PRAMITA SATAPATHY VS HARIHAR HOTA	ADV VS	// 0 //
89	CONTC/0000143/2020	LAXMIPRIYA PRUSTY VS HARIHAR HOTA	ADV VS	// 0 //
90	CONTC/0000144/2020	SUSANTA KUMAR SATAPATHY VS HARIHAR HOTA	ADV VS	// 0 //
91	CONTC/0000145/2020	RAMA CHANDRA KANDI	ADV	//



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		VS	VS	()
92	CONTC/0000146/2020	HARIHAR HOTA LAXMIDHAR MOHANTY	ADV	//
		VS	VS	()
93	CONTC/0000147/2020	HARIHAR HOTA CHANDRA SEKHAR ROUSTRAY	SUBRATA PANDA	//
		VS	VS	()
94	CRLA/0000041/2020	STATE OF ORISSA BUDHISAPTA MOHANTY	AMULYA RATNA PANDA	//
		VS	VS	G.UNDYAGIRI /107 /2019
95	CRLA/0000042/2020	STATE OF ODISHA AMIT @ MIR ABDUL SOFIYAN	B.S.DASPARIDA	()
		VS	VS	//
96	CRLA/0000043/2020	STATE OF ODISHA KUNA @ PRAVAT KUMAR BHUTIA	ASHOK KU BEHERA	BALASORE TOWN /211 /2019
		VS	VS	()
97	CRLA/0000044/2020	STATE OF ODISHA JAMIRI KHAN @ SALIM	B.SAHOO	//
		VS	VS	MOTANGA /221 /2018
98	CRLMA/0000010/2020	STATE OF ODISHA MURALIDHAR NAIK	BIJAYA KUMAR PARIDA (2)	()
		VS	VS	//
99	CRLMA/0000011/2020	STATE OF ODISHA CHITARANJAN KHILAR	ADV.	FATEGARH /142 /2018
		VS	VS	()
100	CRLMA/0000012/2020	STATE OF ODISHA DEBI PRASAD RAY	ADV.	//
		VS	VS	/ /0
101	CRLMA/0000013/2020	STATE OF ORISSA STATE OF ORISSA VIG.	SR.STANDING COUNSEL VIG.	()
		VS	VS	//
102	CRLMC/0000093/2020	BIJAY KUMAR HUI PARAMESWAR SAHU	JYOTIRMAYA SAHOO	BAMUNIGAM /70 /2019
		VS	VS	()

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103	CRLMC/0000094/2020	STATE OF ODISHA TAHALI BEHERA VS	PRAMODA KUMAR MISHRA VS	// CUTTACK VIGILANCE /17 /2011 ()
104	CRLMC/0000095/2020	STATE OF ODISHA ABHIRAM PRADHAN VS	AMIT KU.NATH VS	// KANDHEIGOLE /122 /2019 ()
105	CRLMC/0000096/2020	STATE OF ODISHA SEBIKA PARHI VS	DEVASHIS PANDA VS	// SAHADEV KHUNTA /77 /2016 ()
106	CRLMC/0000097/2020	STATE OF ODISHA DASHARATHA DHURUA VS	DINESH KUMAR MOHANTY VS	// / /0 ()
107	CRLMC/0000098/2020	PRAMOD KUMAR MOHANTY BABA@RATAN BEHERA@RATNAMANI BEHERA	NANIL KUMAR PANDA VS	// JHARSUGUDA /460 /2006 ()
108	CRLMC/0000099/2020	STATE OF ODISHA JOGESH CHANDRA PATI VS	PRATAP CH.ROUT VS	// KHANTAPADA /462 /2013 ()
109	CRLMC/0000100/2020	STATE OF ODISHA PURNA CH.BEHERA VS	PRATAP CH.ROUT VS	// / /0 ()
110	CRLMC/0000101/2020	STATE OF ODISHA PRASHANTA DHAL VS	PRAVAT RANJAN DASH VS	// / /0 ()
111	CRLMC/0000102/2020	BANITA BEHERA BAIDHAR PARIDA VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /89 /2015 ()
112	CRLMC/0000103/2020	STATE OF ODISHA MAHENDRA KUMAR SWAIN VS	B.R.MAHARATHA VS	// NISCHINTAKOILI /99 /2019 ()
113	CRLMC/0000104/2020	STATE OF ODISHA W. CHINA@WASPALLI CHINNA VS	JYOTIRMAYA SAHOO VS	// / /0 ()
		STATE OF ODISHA		//

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114	CRLMP/000032/2020	MURALIDHAR JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 0 //
115	CRLMP/000033/2020	RAMACHANDRA MAHARANA VS STATE OF ODISHA (VIGILANCE)	BIKASH JENA VS	//0 0 //
116	CRLMP/000034/2020	RABINDRA CH.BEHERA VS IIC, TOWN PS, KORAPUT	K.C.NAYAK VS	//0 0 //
117	CRLMP/000035/2020	SOURAV KUMAR MISHRA VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	//0 0 //
118	CRLMP/000036/2020	AKHIL PODDAR VS STATE OF ODISHA	SITIKANTA MISHRA VS	AIR FIELD P.S. /344 /2018 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0004933/2018
119	CRLMP/000037/2020	SUDHIR ROUT VS STATE OF ODISHA	PRAVAS CH JENA VS	//0 0 //
120	CRLMP/000038/2020	JHARANA BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	//0 0 //
121	CRLREV/000030/2020	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	K.C.TRIPATHY VS	//0 0 //
122	FAO/000018/2020	TANGEDCO VS UNION OF INDIA	M/S.N.K.SAHU VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR(Khordha *) Oa/0000003/2014
123	MACA/000016/2020	MALATI NAIK VS BRAJA KISHORE MOHANTA	PRADEEP KUMAR MISHRA VS	// 0 //
124	MACA/000017/2020	BRAHMANANDA JENA VS ASHOK JENA	M/S.R.N.PAL VS	// 0 //
125	MACA/000018/2020	K.NABA KUMAR PATRA	M/S.A.K.RAY	//

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		VS	VS	0
126	RPFAM/0000011/2020	ABHIMANYU PATRA KULUDAS MISHRA	SURENDRA KUMAR BISWAL	//
		VS	VS	0
127	RSA/0000009/2020	KANAKALATA MISHRA MANORAMA SAMANTARAY	AJODHYA RANJAN DASH	//
		VS	VS	0
128	RSA/0000010/2020	NABA KISHORE DAS SUDHANSHU SEKHAR SAHU	MAHESWAR MOHANTY	//
		VS	VS	0
129	RSA/0000011/2020	MANOSINI SAHU GIRIDHARI SETHY	KUNJA BIHARI KAR	//
		VS	VS	ADDL.SESIONS JUDGE,KAMAKHYANAGAR(Dhenkanal)
		GIRISH CH.NAYAK		RFA/0000004/2012
130	RVWPET/0000014/2020	PRATAP KISHORE DEO	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
131	RVWPET/0000015/2020	SURYA PRAKASH ARTA BIDYADHAR MANGALAM	ADV.	//
		VS	VS	0
		STATE OF ORISSA		//
132	RVWPET/0000016/2020	STATE OF ODISHA	A.G.A.	//
		VS	VS	0
		M/S.COAL GROUP ORGANIZATION		//
133	WA/0000023/2020	JHARANABALA MAJHI	N.S.B.N.PARIDA	//
		VS	VS	0
		COLLECTOR,JAGATSINGHPUR		//
134	WA/0000024/2020	DHOBEI SAHOO	KHIROD K. ROUT	//
		VS	VS	0
		ODISHA INFORMATION COMMISSION,REGISTRAR		//
135	WA/0000025/2020	KADAMBINI SIAL	PRABIR KUMAR RAY	//
		VS	VS	0
		PRANATI MISHRA		//
136	WP(C)/0000977/2020	M/S.KRISH COAL MOVERS	M/S.S.K.SAMAL	//
		VS	VS	0

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137	WP(C)/0000978/2020	STATE OF ORISSA M/S.A.B.I. CONSTRUCTIONS PVT.LTD. VS	M/S.S.K.SAMAL VS	// // 0
138	WP(C)/0000979/2020	STATE OF ORISSA JAYANTI MAJHI VS	M/S.SUKANTA KUMAR DALAI VS	// // 0
139	WP(C)/0000980/2020	GIRISUTA KANHAR DILLIP KU.DASH VS	M/S.P.K.PATTANAYAK VS	// // 0
140	WP(C)/0000981/2020	STATE OF ODISHA DELHI PUBLIC SCHOOL VS	M/S.PARESH KUMAR SAHOO VS	// // 0
141	WP(C)/0000982/2020	STATE OF ORISSA SATYANARAYAN SAHOO VS	MR.VIVEKANAND JENA VS	// // 0
142	WP(C)/0000983/2020	R.T.O., BALASORE GOBINDARAM AGARWAL VS	M/S.CHANDAN MISHRA VS	// // 0
143	WP(C)/0000984/2020	UNION OF INDIA NIRMAL CHANDRA PATTANAİK VS	M/S.SATJAHIT SAMAL VS	// // 0
144	WP(C)/0000985/2020	STATE OF ORISSA MANORANJAN NATH VS	M/S.CHANDAN MISHRA VS	// // 0
145	WP(C)/0000986/2020	UNION OF INDIA PHENOMENA JENA VS	M/S.CHANDAN MISHRA VS	// // 0
146	WP(C)/0000987/2020	UNION OF INDIA BIDYADHAR GOUDA VS	M/S.PRASANTA KUMAR MISHRA VS	// // 0
147	WP(C)/0000988/2020	STATE OF ORISSA YASMIN ARA PARWEEN VS	M/S.SANJIB MOHANTY VS	// // 0
		STATE OF ORISSA		//

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148	WP(C)/0000989/2020	GANESH CHANDRA PATRA VS STATE OF ORISSA	M/S.PRASANTA KU.MISHRA VS	// 0 //
149	WP(C)/0000990/2020	MANOHAR MOHANTY VS STATE OF ODISHA	M/S.BHAKTA RANJAN BARIK VS	// 0 //
150	WP(C)/0000991/2020	BINOD BIHARI DASH VS STATE OF ORISSA	M/S.BHAKTA RAJAN BARIK VS	// 0 //
151	WP(C)/0000992/2020	NIRAJAN DAS VS STATE OF ORISSA	M/S.BHAKTA RANJAN BARIK VS	// 0 //
152	WP(C)/0000993/2020	GIRISH CHANDRA DAS VS STATE OF ODISHA	M/S.TAPAS RANJAN MOHANTY VS	// 0 //
153	WP(C)/0000994/2020	BASUDEV NAYAK VS STATE OF ORISSA	M/S.BHAKTA RANJAN BARIK VS	// 0 //
154	WP(C)/0000995/2020	SASHI REKHA NAYAK VS STATE OF ORISSA	M/S.BHAKTA RANJAN BARIK VS	// 0 //
155	WP(C)/0000996/2020	ANTARYAMI PRADHAN VS STATE OF ODISHA	M/S.RAJENDRA KUMAR PRADHAN VS	// 0 //
156	WP(C)/0000997/2020	SHAKTI RANJAN BRAIK VS STATE GOVERNMENT OF ODISHA	M/S.SURYA NARAYAN PATNAIK VS	// 0 //
157	WP(C)/0000998/2020	ANTARYAMI PRADHAN VS STATE OF ODISHA	M/S.RAJENDRA KUMAR PRADHAN VS	// 0 //
158	WP(C)/0000999/2020	SUBHRANSU SEKHAR DASH VS STATE OF ODISHA	M/S.SURYA NARAYANN PATNAIK VS	// 0 //
159	WP(C)/0001000/2020	DINABANDHU HEMBRAM	M/S.RAICHARAN MOHAPATRA	//

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		VS	VS	0
		STATE OF ORISSA		//
160	WP(C)/0001001/2020	KHIRASINDHU URMAL	M/S.RAI CHARAN MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
161	WP(C)/0001002/2020	KARRI VEERA REDDY	M/S.BRUNDABAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0001003/2020	SURESH CHANDRA BEHERA	M/S.K.C.RAJGURU MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0001004/2020	CHARUBALA SASMAL	M/S.SATYABRATA MOHANTY	//
		VS	VS	0
		AUTHORIZED OFFICER STATE BANK OF INDIA		//
164	WP(C)/0001005/2020	MANOJ KUMAR NAYAK	M/S.DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0001006/2020	AKSHAYA BEHERA	M/S.SUJIT KU.GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0001007/2020	DRAUPADI DAS	NRUSINGH CH. ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0001008/2020	JOGAMAYA DASH	M/S.SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
168	WP(C)/0001009/2020	PURNA CHANDRA NATH SHARMA	M/S.SAMARENDRA MOHANTY	//
		VS	VS	0
		THE AUTHORIZED OFFICER CUM CHIEF MANAGER		//
169	WP(C)/0001010/2020	JIBANANANDA MOHAPATRA	M/S.SUDARSHAN BEHERA	//
		VS	VS	0
		THE STATE OF ORISSA ROAD TRANSPORT CORPORATION DEPT.		//
170	WP(C)/0001011/2020	ASHOK KUMAR DEHURY	M/S.PRADEEP KU MOHAPATRA	//
		VS	VS	0

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171	WP(C)/0001012/2020	STATE OF ODISHA MINATI SENAPATI VS	M/S.SUBHASREE MOHANTY VS	// // 0
172	WP(C)/0001013/2020	ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK BALAKRUSHNA NISHANKA VS	M/S. KHIROD K.ROUT VS	// // 0
173	WP(C)/0001014/2020	STATE OF ODISHA AKHILA SETHY @ AKSHYA KUMAR SETHY VS	M/S.KHIROD K.ROUT VS	// // 0
174	WP(C)/0001015/2020	STATE OF ODISHA BAIDYANATH DAS VS	M/S.KHIROD K.ROUT VS	// // 0
175	WP(C)/0001016/2020	STATE OF ODISHA SURESH CHANDRA GUPTA VS	M/S.KHIROD K.ROUT VS	// // 0
176	WP(C)/0001017/2020	STATE OF ODISHA MANAS RANJAN PARIDA VS	M/S.BIREN SANKAR TRIPATHY VS	// // 0
177	WP(C)/0001018/2020	STATE OF ODISHA BIRANCHI NARAYAN SAHOO VS	M/S.BIREN SANKAR TRIPATHY VS	// // 0
178	WP(C)/0001019/2020	STATE OF ODISHA BIKASH KUMAR AGARWALL VS	M/S.B.N.PARIDA VS	// // 0
179	WP(C)/0001020/2020	COMMISSIONER-CUM-SECRETARY, S AND ME DEPT. PRADEREP KUMAR BEHERA VS	M/S.B.N.PARIDA VS	// // 0
180	WP(C)/0001021/2020	STATE OF ODISHA RASHMITA MISHRA VS	M/S.UPENDRA KUMAR SAMAL VS	// // 0
181	WP(C)/0001022/2020	STATE OF ODISHA SANJAY KUMAR PADHY VS	M/S.SASWATI MOHAPATRA VS	// // 0
		STATE OF ODISHA		//



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182	WP(C)/0001023/2020	MOHAN DAS SATNAMI VS STATE OF ODISHA	M/S. SASWATI MOHAPATRA VS	// 0 //
183	WP(C)/0001024/2020	RADHANANTH BHANJA VS STATE OF ODISHA	M/S.SASWATI MOHAPATRA VS	// 0 //
184	WP(C)/0001025/2020	PRANGYASHREE MOHAPATRA VS STATE OF ORISSA	M/S.KALYAN PATNAIK VS	// 0 //
185	WP(C)/0001026/2020	DURGA MADHAB DAKUA VS STATE OF ODISHA	M/S.SASWATI MOHAPATRA VS	// 0 //
186	WP(C)/0001027/2020	NIRUPAMA MAHANTA VS STATE OF ORISSA	M/S.R.K.SAMAL VS	// 0 //
187	WP(C)/0001028/2020	ROHIT KUMAR DASH VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
188	WP(C)/0001029/2020	RADHAMOHAN BEHERA VS STATE OF ODISHA	M/S.R.K.SAMAL VS	// 0 //
189	WP(C)/0001030/2020	DEELIP KUMAR PANI VS STATE OF ORISSA	M/S.SIDHESWAR MALLIK VS	// 0 //
190	WP(C)/0001031/2020	TRILOCHAN SAHU VS STATE OF ODISHA	M/S. B.S.MISHRA VS	// 0 //
191	WP(C)/0001032/2020	GAYANIDHI PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
192	WP(C)/0001033/2020	M/S.SAMANTARAJ FILMS PVT.LTD, VS AUTHORIZED OFFICER CUM ASST. GENERAL MANAGER	M/S.KAJAL SAHOO VS	// 0 //
193	WP(C)/0001034/2020	UCHHABA BHUJABAL	BIRAJA PRASANNA SATAPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0001035/2020	BIRA BISWAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0001036/2020	DURGA CHARAN DAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0001037/2020	KAILASH CH.SWAIN	M/S.PRAMOD KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0001038/2020	NARENDRA KUMAR KAMILA	DHIRENDRA KUMAR MOHAPATRA	//
		VS	VS	0
		REKHA SAHU		//
198	WP(C)/0001039/2020	ODISHA PHARMACY COLLEGE ASSOCIATIONM/S.JAGANATH PATNAIK		//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0001040/2020	PRIYADARSHINI OJHA	M/S.PRAKASH KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0001041/2020	BIPIN BIHARI PRADHAN	M/S.SIDHARTHA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0001042/2020	SUBODHA KUMAR DAS	M/S.PRAKASH KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0001043/2020	ANIT KUMAR DEY	M/S.PRAKASH KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0001044/2020	RASHMI RANJAN SARANGI	M/S.P.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0001045/2020	SARITA PATRA	M/S.RANJAN KUMAR ROUT	//
		VS	VS	0

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205	WP(C)/0001046/2020	STATE OF ODISHA JEERA MAJHI VS	M/S.MANAS RANJAN DAS VS	// // 0
206	WP(C)/0001047/2020	STATE OF ODISHA PRIYA RANJAN PATRA VS	M/S.MANAS RANJAN DAS VS	// // 0
207	WP(C)/0001048/2020	STATE OF ODISHA NIRANJAN MISHRA VS	M/S.PRAMODA KUMAR DASH VS	// // 0
208	WP(C)/0001049/2020	STATE OF ODISHA NILAKANTHA BARIK VS	M/S.PRAMODA KUMAR DASH VS	// // 0
209	WP(C)/0001050/2020	STATE OF ODISHA SITANSU SEKHAR PRADHAN VS	M/S.K.C. SATAPATHY VS	// // 0
210	WP(C)/0001051/2020	DIRECTOR OF INDIAN MEDICINES AND HOMEOPATHY RITANJALI GIRI @ PAUL VS	M/S. GOPINATH SETHI VS	// // 0
211	WP(C)/0001052/2020	STATE OF ODISHA ANUPRIYA SHAW VS	GOPINATH SETHI VS	// // 0
212	WP(C)/0001053/2020	STATE OF ODISHA DEBENDRANATH BEHERA VS	M/S.TAPAN KUMAR KAMILA VS	// // 0
213	WP(C)/0001054/2020	STATE OF ODISHA MANGARAJ PRADHAN VS	M/S.S.N.MOHAPATRA VS	// // 0
214	WP(C)/0001055/2020	STATE OF ODISHA PITAMBAR BHOI VS	M/S.AMAR KUMAR MOHANTY VS	// // 0
215	WP(C)/0001056/2020	AUTHORIZE OFFICER UTKALA GRAMINA BANK SANTOSH KUMAR SAHU VS	M/S.K.N.DAS VS	// // 0
		DG AND IG OF POLICE, CTC		//

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216	WP(C)/0001057/2020	UMESH CHANDRA DAS VS STATE OF ORISSA	M/S.K.N.DAS VS	// 0 //
217	WP(C)/0001058/2020	ASHOK KUMAR PADHY VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0001059/2020	NILAMBAR NAHAK VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0001060/2020	AROOP KUMAR MOHANTY VS STATE OF ORISSA	M/S.K.N.DAS VS	// 0 //
220	WP(C)/0001061/2020	PURUSOTTAM GOUDA VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0001062/2020	SANTI SWAROOP SIBASISH VS STATE OF ODISHA	M/S.BIBHUTI BHUSAN NANDA VS	// 0 //
222	WP(C)/0001063/2020	SATYA SWAROOP DEBASISH VS STATE OF ODISHA	M/S.BIBHUTI BHUSAN NANDA VS	// 0 //
223	WP(C)/0001064/2020	NILAMADHABA MISHRA VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0001065/2020	HARISH CHANDRA BARAL VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
225	WP(C)/0001066/2020	PRAFULLA KUMAR DASH VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0001067/2020	M/S BENZFAB TECHNOLOGIES PVT.LTD. VS M/S.EDAC ENGINEERING LTD.	M/S.BIBHUTI KESHARI BISWAL VS	// 0 //
227	WP(C)/0001068/2020	MOTEL ROLLAND, A PARTNERSHIP FIRM	M/S.DEEPALI MAHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0001069/2020	SOUMYA SARTHAK RAY	SUPRIYA PATRA	//
		VS	VS	0
		UNION OF INDIA		//
229	WP(C)/0001070/2020	BALUGAON FISHERMEN COOPERATIVE STORE	M/S.SOUMYA MISHRA	//
		VS	VS	0
		KHURDHA CENTRAL COOPERATIVE BANK LTD.		//
230	WP(C)/0001071/2020	LINGARAJ PANIGRAHI	M/S.P.C.CHHINCHANI	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL, CTC		//
231	WP(C)/0001072/2020	ARAKTA DAS	M/S.PRAFULLA KUMAR SAHOO	//
		VS	VS	0
		ICICI HOME FINANCE CO.LTD		//
232	WP(C)/0001073/2020	CHATURI NIAL	M/S.A.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
233	WP(C)/0001074/2020	GAYADHAR SWAIN	M/S.SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
234	WP(C)/0001075/2020	PADMABATI SAHU	M/S. RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
235	WP(C)/0001076/2020	NIRUPAMA SWAIN	M/S.RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
236	WP(C)/0001077/2020	BARBIL WORKERS UNION	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0001078/2020	KUNU SAGARIA	M/S.A.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
238	WP(C)/0001079/2020	NIAL SAGARIA	M/S.A.K.SAHOO	//
		VS	VS	0

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239	WP(C)/0001080/2020	STATE OF ORISSA PADURAM PODH VS	M/S.A.K.SAHOO VS	// // 0
240	WP(C)/0001081/2020	STATE OF ORISSA ASHOK KUMAR MANDAL VS	M/S.RAMAKANTA SAHOO VS	// // 0
241	WP(C)/0001082/2020	ODISHA ADMINISTRATIVE TRIBUNAL BHARATRAM SAGARIA VS	M/S.A.K.SAHOO VS	// // 0
242	WP(C)/0001083/2020	STATE OF ORISSA ASHOK KUMAR BAG VS	ASHOKK KUMAR PANIGRAHI VS	// // 0
243	WP(C)/0001084/2020	STATE OF ODISHA DHANESWAR MAJHI VS	M/S.RAMAKANTA SAHOO VS	// // 0
244	WP(C)/0001085/2020	ODISHA ADMINISTRATIVE TRIBUNAL UGRASEN SAGARIA VS	M/S.A.K.SAHOO VS	// // 0
245	WP(C)/0001086/2020	STATE OF ORISSA BIJULI NIAL VS	M/S.A.K.SAHOO VS	// // 0
246	WP(C)/0001087/2020	STATE OF ORISSA DEBENDRA NARAYAN GIRI VS	M/S.RAMAKANTA SAHOO VS	// // 0
247	WP(C)/0001088/2020	ODISHA ADMINISTRATIVE TRIBUNAL KAMBUPANI MISHRA VS	ASHOK KUMAR PANIGRAHI VS	// // 0
248	WP(C)/0001089/2020	STATE OF ODISHA UDAYNATH PRADHAN VS	M/S.RAMAKANTA SAHOO VS	// // 0
249	WP(C)/0001090/2020	ODISHA ADMINISTRATIVE TRIBUNAL ANATH BANDHU ACHARYA VS	M/S.RAMAKANTA SAHOO VS	// // 0
		ODISHA ADMINISTRATIVE TRIBUNAL		//

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250	WP(C)/0001091/2020	BHARAT CHANDRA PATEL VS STATE OF ORISSA	M/S.A.K.SAHOO VS	// 0 //
251	WP(C)/0001092/2020	PRADYUMNA KUMAR DORA VS STATE OF ODISHA	M/S.DIPTI RANJAN BHOKTA VS	// 0 //
252	WP(C)/0001093/2020	ARUN KUMAR SAHU VS STATE OF ODISHA	MANAS PATI VS	// 0 //
253	WP(C)/0001094/2020	KISHORE KUMAR PARIDA VS OAT, BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
254	WP(C)/0001095/2020	BIPIN BIHARI BISWAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
255	WP(C)/0001096/2020	BRAHMANANDA MOHANTY VS OAT, BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
256	WP(C)/0001097/2020	PRASANT KUMAR BASTIA VS OAT, BHUBANESWAR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
257	WP(C)/0001098/2020	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
258	WP(C)/0001099/2020	SANGRAM KESHARI JENA VS STATE OF ODISHA	M/S.TRILOCHAN DASH VS	// 0 //
259	WP(C)/0001100/2020	BHARAT CHANDRA PATEL VS STATE OF ORISSA	M/S.A.K.SAHOO VS	// 0 //
260	WP(C)/0001101/2020	PRAFULLA KUMAR RAJGUR VS STATE OF ODISHA	M/S.TRILOCHAN DASH VS	// 0 //
261	WP(C)/0001102/2020	PARAMANANDA BAGH	M/S.A.K.SAHOO	//

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		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0001103/2020	BABITA RANI NAYAK	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0001104/2020	SURENDRA KUMAR BEHERA	M/S.ANIRUDHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0001105/2020	PRITTAM DAS	M/S.SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0001106/2020	RAM CHANDRA SINGH	M/S.NIRANJAN LENKA	//
		VS	VS	0
		SRIKANTA SINGH		//
266	WP(C)/0001107/2020	BHASKAR PRASAD DASH	M/S.S.P.DAS	//
		VS	VS	0
		STATE OF ORISSA		//
267	WP(C)/0001108/2020	SWARNAPRAVA PRADHAN	M/S.SURYAKANTA DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0001109/2020	ROURKELA MAHANAGAR NIGAM BYABASA	M/S.HIMANSHU NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0001110/2020	RASHMIRANJAN NAYAK	M/S.OMKAR DEVDAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0001111/2020	GOURANGA AEICH	M/S.DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0001112/2020	BIJAY SAHOO	M/S.OMKAR DEVDAS	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0001113/2020	KHATUA MALLICK	M/S. DR.J.K.LENKA	//
		VS	VS	0



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273	WP(C)/0001114/2020	STATE OF ODISHA SAJAN KUMAR TULSIYAN VS	ADITYA MISHRA VS	// // 0
274	WP(C)/0001115/2020	THE COLLECTOR AND DISTRICT MAGISTRATE RABINDRANATH SAHU VS	M/S.R.P.DALAI VS	// // 0
275	WP(C)/0001116/2020	STATE OF ODISHA BHARATI MOHAPATRA VS	M/S.RAMAKANTA SAHOO VS	// // 0
276	WP(C)/0001117/2020	STATE OF ODISHA DEBENDRA KUMAR MOHAPATRA VS	M/S.L.K.MOHANTY VS	// // 0
277	WP(C)/0001118/2020	STATE OF ODISHA BINODINI RANA VS	M/S.AMIT PRASAD BOSE VS	// // 0
278	WP(C)/0001119/2020	STATE OF ODISHA SNEHALATA KANTI VS	M/S.AMIYA KUMAR MOHANTY (A) VS	// // 0
279	WP(C)/0001120/2020	STATE OF ODISHA MEENA BHUT VS	PARTHA SARATHI NAYAK VS	// // 0
280	WP(C)/0001121/2020	STATE OF ODISHA PRAMOD BEHERA VS	M/S.PRAFULLA KUMAR KAR VS	// // 0
281	WP(C)/0001122/2020	REGISTRAR ODISHA STATE ADMINISTRATIVE LALAT KUMAR LUHA VS	M/S.BHOJARAJ SETH VS	// // 0
282	WP(C)/0001123/2020	STATE OF ODISHA M.TRUPTIRANJAN DAS VS	M/S.KALI PRASANNA MISHRA VS	// // 0
283	WP(C)/0001124/2020	STATE OF ODISHA DUSMANTA KU.PANDA VS	M/S.LOKANATH RATH VS	// // 0
		PRINCIPAL SECRETARY TO GOVT.OF ORISSA		//

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284	WP(C)/0001125/2020	JYOTSHNA KUMARI MOHANTY VS STATE OF ODISHA	M/S.AMIYA KUMAR MOHANTY-A VS	// 0 //
285	WP(C)/0001126/2020	CHHANDA CHARAN MOHAPATRA VS COMMISSIONER CUM SECRETARY	M/S.LOKANATH RATH VS	// 0 //
286	WP(C)/0001127/2020	DEBA PRASAD MOHARANA VS STATE OF ODISHA	M/S.JYOTIRMAY GUPTA VS	// 0 //
287	WP(C)/0001128/2020	SADASIBA NAYAK VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
288	WP(C)/0001129/2020	SARBESWAR PRADHAN VS STATE OF ODISHA	M/S.NITYANANDA BEHURIA VS	// 0 //
289	WP(C)/0001130/2020	SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	M/S.JYOTIRMAY GUPTA VS	// 0 //
290	WP(C)/0001131/2020	PANCHANAN NAIK VS STATE OF ODISHA	M/S. SANJEEV UDGATA VS	// 0 //
291	WP(C)/0001132/2020	PRAKASH PANIGRAHI VS STATE OF ODISHA	M/S.P.R.MISHRA VS	// 0 //
292	WP(C)/0001133/2020	PRAMOD KUMAR JENA VS STATE OF ODISHA	M/S.RANJIT MOHANTY VS	// 0 //
293	WP(C)/0001134/2020	CHITTA RANJAN RAY VS STATE OF ODISHA	M/S.SIDHARTH PRASAD DAS VS	// 0 //
294	WP(C)/0001135/2020	SUBHAMSMITA SETHI VS BHAGABATI SETHI	M/S.UDIT RANJAN JENA VS	// 0 //
295	WP(C)/0001136/2020	ANANGA BHANJAN SAGAR	M/S.RANJIT MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0001137/2020	PRADEEP KUMAR BEHERA	M/S. N.N.MAHAPATRA	//
		VS	VS	0
		ACTING CHAIRPERSON, BOARD OF GOVERNORS		//
297	WP(C)/0001138/2020	PURNA CHANDRA PRADHAN	M/S.PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0001139/2020	MEENA AGARWAL	M/S.PABITRA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0001140/2020	BASANTA KUMAR PATTANAIK	M/S. B.P.PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0001141/2020	CH.KASTURI BHAI	M/S.M.PRATAP @ P.K.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0001142/2020	SANJEEB KUMAR MOHANTY	M/S.ULLASH CH.MOHANTY	//
		VS	VS	0
		DEPUTY REGISTRAR,OAT		//
302	WP(C)/0001143/2020	BHAGABAN BEHERA	M/S. ULLASH CH.MOHANTY	//
		VS	VS	0
		DEPUTY REGISTRAR,OAT		//
303	WP(C)/0001144/2020	GAYATRI PANDA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0001145/2020	PRASANTA KUMAR BEHERA	M/S.AUROVINDA MOHANTY	//
		VS	VS	0
		THE STATE OF ODISHA		//
305	WP(C)/0001146/2020	OMEGA ELEVATORS	M/S.BAIBASWATA PANIGRAHI	//
		VS	VS	0
		MANAGING DIRECTOR		//
306	WP(C)/0001147/2020	AMIYA KU.CHAUDHURY	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0

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307	WP(C)/0001148/2020	STATE OF ODISHA SARAT DHAMUDIA VS	M/S.CHITTARANJAN PATTNAIK VS	// // 0
308	WP(C)/0001149/2020	STATE OF ODISHA JYOTIRMAYEE NANDA VS	M/S. AJIT RATH VS	// // 0
309	WP(C)/0001150/2020	MADHUSUDSAN MISHRA,IAS MUKUNDA CHANDRA SAHOO VS	M/S. S.N.MOHAPATRA VS	// // 0
310	WP(C)/0001151/2020	STATE OF ODISHA NIRANJAN SAHOO VS	M/S.SHASHI BHUSAN JENA VS	// // 0
311	WP(C)/0001152/2020	STATE OF ODISHA SUDHAKAR MALIKA VS	M/S.CHITTARANJAN PATTNAIK VS	// // 0
312	WP(C)/0001153/2020	STATE OF ODISHA MADHURI MISHRA VS	M/S.SOUBHAGYA S.DAS VS	// // 0
313	WP(C)/0001154/2020	STATE OF ODISHA PRAMOD KU.DASH VS	M/S.SHASHI BHUSAN JENA VS	// // 0
314	WP(C)/0001155/2020	STATE OF ODISHA SHESHADEB SAMANTARAY VS	M/S.SHASHI BHUSAN JENA VS	// // 0
315	WP(C)/0001156/2020	STATE OF ODISHA BASANTI PRADHAN VS	M/S.PABITRA KUMAR NAYAK VS	// // 0
316	WP(C)/0001157/2020	STATE OF ODISHA HARIHARA BEHERA VS	M/S.SURYA NARAYANN PATNAIK VS	// // 0
317	WP(C)/0001158/2020	STATE OF ODISHA RABI NARAYAN PRASAD HOTA VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// // 0 //

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318	WP(C)/0001159/2020	SACHIKANTA DASH VS STATE OF ODISHA	M/S.A.PATTANAİK VS	// 0 //
319	WP(C)/0001160/2020	GOURI CHARAN GIRI VS STATE OF ORISSA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0001161/2020	JANMEJAYA SWAIN VS STATE OF ODISHA	M/S.A.PATTANAİK VS	// 0 //
321	WP(C)/0001162/2020	PRASANT KUMAR MOHANTA VS DEPUTY REGISTRAR, ODISHA ADMINISTRATIVE TRIBUNAL, CTC	M/S.ANIL KUMAR BEHERA VS	// 0 //
322	WP(C)/0001163/2020	RAMESH CHANDRA HOTA VS STATE OF ORISSA	M/S.H.N.MOHAPATRA VS	// 0 //
323	WP(C)/0001164/2020	PUSPANJALI MOHARANA VS STATE OF ODISHA	M/S. KALPATARU MISHRA VS	// 0 //
324	WP(C)/0001165/2020	BAIKUNTHANATH RANBIR VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// 0 //
325	WP(C)/0001166/2020	BIBHUTI BHUSAN MISHRA VS STATE OF ORISSA	M/S.BISWABIHARI MOHANTY VS	// 0 //
326	WP(C)/0001167/2020	PABITRA MOHAN SAMANTARAY VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// 0 //
327	WP(C)/0001168/2020	RASHMIREKHA MALLICK VS MEMBER BOARD OF REVENUE	M/S.SUBRATA PANDA VS	// 0 //
328	WP(C)/0001169/2020	JAYADEV LENKA VS STATE OF ODISHA	M/S.SHASHI BHUSAN JENA VS	// 0 //
329	WP(C)/0001170/2020	DAMAYANTI MADALA	M/S.RAJKISHOR SWAIN	//

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		VS	VS	0
		STATE OF ORISSA		//
330	WP(C)/0001171/2020	RAMAKRUSHNA MALLICK	M/S.SUBRATA PANDA	//
		VS	VS	0
		MEMBER BOARD OF REVENUE		//
331	WP(C)/0001172/2020	CHARAN SINGH	M/S.SHASHI BHUSAN NJENA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0001173/2020	LAXMIDHAR JENA	M/S.SUBRATA PANDA	//
		VS	VS	0
		STATE BANK OF INDIA		//
333	WP(C)/0001174/2020	M/S AKSHAYA KUMAR MOHANTY CONSTRUCTION CO. PVT. LTD.	M/S. ANANDA LA ROY CHOUDHURY	//
		VS	VS	0
		THE EXECUTIVE ENGINEER, RURAL WORKS DIVISION		//
334	WP(C)/0001175/2020	DILLIP KUMAR BALIARSINGH	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0001176/2020	UMESH CH.BISWAL	M/S.S.K.NAYAK-2	//
		VS	VS	0
		COMMISSIONER LAND RECORDS AND SETTLEMENT		//
336	WP(C)/0001177/2020	M/S AKSHAYA KUMAR MOHANTY CONSTRUCTION CO. PVT. LTD.	M/S. ANANDA LA ROY CHOUDHURY	//
		VS	VS	0
		THE EXECUTIVE ENGINEER, RURAL WORKS DIVISION-II		//
337	WP(C)/0001178/2020	BADRINARAYAN RATH	M/S.P.P.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0001179/2020	UMAKANTA SAMAL	M/S.ARUN KU.BUDHIA	//
		VS	VS	0
		STATE OF ORISSA		//
339	WP(C)/0001180/2020	PRABHUTTA PATTNAYAK	M/S.ANURAG PATI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0001181/2020	M/S.ROHIT FERROTECH LTD.	M/S.SOMANATH MISHRA	//
		VS	VS	0

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341	WP(C)/0001182/2020	MANAS RANJAN NAYAK PADMANAVA SETHY VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// // ()
342	WP(C)/0001183/2020	JANAKI RAIGURU VS STATE OF ODISHA	M/S.R.ACHARY VS	// ()
343	WP(C)/0001184/2020	GOPABANDHU BISWAL VS STATE OF ODISHA	M/S.PANCHANAN PANIGRAHI VS	// ()
344	WP(C)/0001185/2020	SHIVA SHANKAR PICTURE PALACE VS STATE OF ORISSA	M/S.B.MOHANTY VS	// ()
345	WP(C)/0001186/2020	AMBIKA SWAIN VS MEMBER BOARD OF REVENUE	M/S.S.S.JENA VS	// ()
346	WP(C)/0001187/2020	DR.GANESWAR SWAIN VS STATE OF ODISHA	M/S.RAMA PRASAD DALAI VS	// ()
347	WPCRL/0000004/2020	SUJIT KU SWAIN @ SUJIT KUMAR SWAIN @ VS STATE OF ORISSA	<del>M/S.B.MOHANTY</del> VS	// // ()
348	ABLAPL/0000424/2020	SUBASIS @ SUBHASIS BHOI VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BHANDARIPOKHARI /129 /2019 ()
349	ABLAPL/0000425/2020	BIJAYA SAHOO @ BIKALI VS STATE OF ODISHA	PRADEEP KUMAR DAS-1 VS	KUJANGA /143 /2019 ()
350	ABLAPL/0000426/2020	AMIYA RANJAN NAYAK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BHADRAK TOWN /359 /2019 ()
351	ABLAPL/0000427/2020	SAGAR BHOI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /472 /2019 ()

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352	ABLAPL/0000428/2020	UTTAM BISWAS VS STATE OF ODISHA	ASHOK KU SAHOO VS	MARINE PS AT JAMBO /1 /2020 () //
353	ABLAPL/0000429/2020	MOHAN MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /298 /2019 () //
354	ABLAPL/0000430/2020	PRASANTA THAPA @ SURU THAPA VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /242 /2019 () //
355	ABLAPL/0000431/2020	SANTOSH MOHANTY VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	PIPLI /323 /2018 () //
356	ABLAPL/0000432/2020	SIBARAM @ SIBRAM JENA VS STATE OF ODISHA	P.R.MISHRA VS	BOIPARIGUDA /178 /2019 () //
357	ABLAPL/0000433/2020	SUDHANSU MAHAPATRA@ HAPPY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KANAS /149 /2019 () //
358	ABLAPL/0000434/2020	DAMODAR PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /4 /2020 () //
359	ABLAPL/0000435/2020	KALIA DAS @ ARUN KUMAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	DUBURI PS /1 /2020 () //
360	ABLAPL/0000436/2020	AMULYA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /14 /2019 () //
361	ABLAPL/0000437/2020	BISWANATH SAHOO VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BONTH /143 /2019 () //
362	ABLAPL/0000438/2020	NIKUNJA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /469 /2019 () //
363	ABLAPL/0000439/2020	CHANDRASEKHAR BEHURA	BIBEKANANDA NAYAK	BALICHANDRAPUR /313 /2019



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		VS	VS	()
364	ABLAPL/0000440/2020	STATE OF ODISHA DIBAKAR MUDULI @ PUSI @ TUKU	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /113 /2011
		VS	VS	()
365	ABLAPL/0000441/2020	STATE OF ODISHA MAKARDHAWJA MIRDHA	JYOTIEMAYA SAHOO	// barpalli /6 /2020
		VS	VS	()
366	ABLAPL/0000442/2020	STATE OF ODISHA SRIDHAR MOHARANA	PRABODHA CH.NAYAK	// JAGATSINGPUR /7 /2020
		VS	VS	()
367	ABLAPL/0000443/2020	STATE OF ODISHA SUBHAM TUBURWALL@ SUBHAM TIBRUWALA	SWINI KUMAR KARMIR	// HANDAPA /220 /2019
		VS	VS	()
368	ABLAPL/0000444/2020	STATE OF ODISHA BIJINA @ BIJAYA KU. PRADHAN	SHAKTIDHAR MISHRA	// BALIAPANDA /107 /2019
		VS	VS	()
369	ABLAPL/0000445/2020	STATE OF ODISHA BIKASH SWAIN@ BIKASH KUMAR SWAIN	B.S.DASPARIDA	// SORO /645 /2019
		VS	VS	()
370	ABLAPL/0000446/2020	STATE OF ODISHA PRADEEP SANTA	ARIJEET MISHRA	// KUNDRA /116 /2019
		VS	VS	()
371	ABLAPL/0000447/2020	STATE OF ODISHA JAGANNATH SENAPATI	SIBA PRASAD MISHRA	// ASTARANGA /2 /2020
		VS	VS	()
372	ABLAPL/0000448/2020	STATE OF ODISHA S.K.MISABABUL HAQUE	PARTHA SARATHI DAS	// KENDRAPARA /3 /2020
		VS	VS	()
373	ABLAPL/0000449/2020	STATE OF ODISHA ABHAS MOHANTY	NIRANJAN LENKA	// / /0
		VS	VS	()
374	ABLAPL/0000450/2020	STATE OF ODISHA SUBAS CHANDRA PARIDA	PARTHA SARATHI DAS	// JANKIA P.S. /198 /2019
		VS	VS	()

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375	ABLAPL/0000451/2020	STATE OF ODISHA JAHID MOHAMMAD VS	SAPAN KUMAR LENKA VS	// PIPLI /231 /2019 ()
376	ABLAPL/0000452/2020	STATE OF ODISHA NILAMBARA MAHAKUD VS	SATYABARATA PANDA VS	// KANTAMAL /211 /2019 ()
377	ABLAPL/0000453/2020	STATE OF ODISHA RAMA KRUSHNA SAHU VS	NITYANANDA MOHAPATRA VS	// / /0 ()
378	ABLAPL/0000454/2020	STATE OF ODISHA BATUA @ BULU PRADHAN VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /60 /2019 ()
379	ABLAPL/0000455/2020	STATE OF ODISHA TAPAS DHIR VS	SUNIL KUMAR PANDA VS	// JENAPUR /265 /2019 ()
380	ABLAPL/0000456/2020	STATE OF ODISHA SAROJINI DHIR VS	SUNIL KUMAR PANDA VS	// JENAPUR /265 /2019 ()
381	ABLAPL/0000457/2020	STATE OF ODISHA BHARAT LAXMI MISHRA VS	DIPTIREKHA NANDA VS	// GOPALPUR /2 /2020 ()
382	ABLAPL/0000458/2020	STATE OF ODISHA SARBESWAR DAS VS	PRADEEP KUMAR DAS VS	// BANSADA /296 /2019 ()
383	ABLAPL/0000459/2020	STATE OF ODISHA MANORANJAN BINDHANI @ LIPU VS	MAITRIJIT MOHANTY VS	// REMUNA /150 /2019 ()
384	ABLAPL/0000460/2020	STATE OF ODISHA PRASANT KUMAR MISHRA VS	RAKESH KUMAR MALLICK VS	// MAHILA P.S.(BBSR) /1 /2020 ()
385	ABLAPL/0000461/2020	STATE OF ODISHA BAPI @ BAPI SETHI @ BALAKRUSHNA SETHI.N.K.LENKA VS STATE OF ODISHA	VS VS	// CHANDAPUR /100 /2019 () //

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386	ABLAPL/0000462/2020	PARDEEP NAIK VS STATE OF ODISHA	B.S.DASPARIDA VS	BANARAPAL /3 /2020 () //
387	ABLAPL/0000463/2020	CHITTA @ CHITTA RANJAN DAS VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 () //
388	ABLAPL/0000464/2020	JITENDRA JANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /406 /2019 () //
389	ABLAPL/0000465/2020	KARTIK JENA VS STATE OF ODISHA	PRAVASH CH.JENA VS	KUAKHIA /5 /2020 () //
390	ABLAPL/0000466/2020	CHANDRA SEKHAR KAR VS STATE OF ODISHA	BISWAJIT MOHANTY-5 VS	KHAIRA /3 /2020 () //
391	ABLAPL/0000467/2020	ARABINDA SAHU VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHILA P.S.(BBSR) /1 /2020 () //
392	ABLAPL/0000468/2020	ABHIJIT NAYAK VS STATE OF ODISHA	S.ROUT VS	RAIBANIA /1 /2020 () //
393	ABLAPL/0000469/2020	MANTRI @ PUPU HIKABADI VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	GUDARI /48 /2019 () //
394	ABLAPL/0000470/2020	SUBASH MALIK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	DHARMASALA /614 /2019 () //
395	ABLAPL/0000471/2020	DWIJABARA @ DIJABAR RATH VS STATE OF ODISHA	SANATAN DAS VS	OLATPUR /43 /2016 () //
396	ABLAPL/0000472/2020	PURNA CHANDRA MALIK VS STATE OF ODISHA	JAYANTA KU MAJHI VS	KHANTAPADA /414 /2019 () //
397	ABLAPL/0000473/2020	UMAKANTA JENA	JAYANTA KU MAJHI	NILGIRI /2 /2020

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		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0000474/2020	CHHAYAKANTA GHADUAL	B.B.ROUTRAY	SOHELLA /203 /2019
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0000475/2020	MANOJ PRADHAN	H.N.MOHAPATRA	BARAMBA /264 /2019
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0000476/2020	JALIA BHOI @ JALANDHAR BHOI	TARA PRASAD MOHAPATRA	PURI SADAR /2 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0000477/2020	SAILABALA JETHY	BAIJAYANTI MOHANTY	LALBAG /293 /2019
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0000478/2020	BIJAYA LAXMI JETHY	BALDEV PANDA	/292 /2019
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0000479/2020	RANI HIKABADI @ RANI KILKA	ALOK KUMAR PANDA	GUDARI /48 /2019
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0000480/2020	BHAGABAN NAIK	TARA PRASAD MOHAPATRA	JODAPADAR /166 /2019
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0000481/2020	BULU @ DEBENDRA MAHANTA	L.BHUYAN	BETNOTI /223 /2019
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0000482/2020	GOPINATH PRADHAN	B.R.TRIPATHY	KIAKATA /47 /2019
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0000483/2020	HITASHA @ HIDESHA HIKABADI	ASIT KUMAR CHAUDHURY	GUDARI /48 /2019
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0000484/2020	BIKRAM @ BIKRAM KESHARI BALIARSINGH SURYA NARAYAN MISHRA		KONARK /1 /2020
		VS	VS	()

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409	ABLAPL/0000485/2020	STATE OF ODISHA SANDHYARANI BEHERA VS	DHIRENDRA KUMAR MOHAPATRA VS	// SAMBALPUR VIGILANCE /70 /2019 ()
410	ABLAPL/0000486/2020	STATE OF ODISHA(VIG.) JOGENDRA BAGH VS	DHIRENDRA KU. MOHAPATRA VS	// KINJIRKELA /74 /2019 ()
411	ABLAPL/0000487/2020	STATE OF ODISHA SUSHAMAKANTI KINDO VS	DHIRENDRA KU. MOHAPATRA VS	// SAMBALPUR VIGILANCE /71 /2019 ()
412	ABLAPL/0000488/2020	STATE OF ODISHA(VIG.) BIDHYADHAR DAS VS	DIPTENDU SUNDAR RAY VS	// KHANTAPADA /165 /2019 ()
413	ABLAPL/0000489/2020	STATE OF ODISHA TUTU PARIDA VS	BISWARANJAN MAHAPATRA VS	// JODAPADAR /163 /2019 ()
414	ABLAPL/0000490/2020	STATE OF ODISHA SULOCHANA NAYAK VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /337 /2019 ()
415	ABLAPL/0000491/2020	STATE OF ODISHA KEDARNATH MOHAPATRA VS	AMIT PATTNAIK VS	// BELPARA /5 /2020 ()
416	ABLAPL/0000492/2020	STATE OF ODISHA SANTOSH KUMAR PANDA VS	SUNIL KUMAR PALAI VS	// KODALA /387 /2019 ()
417	ABLAPL/0000493/2020	STATE OF ODISHA MANASI SAHOO VS	J.ACHARYA VS	// ODAGAON /236 /2019 ()
418	ABLAPL/0000494/2020	STATE OF ODISHA ARATA MAHANTY VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /269 /2019 ()
419	ABLAPL/0000495/2020	STATE OF ODISHA TUKU SAHOO VS STATE OF ODISHA	J.ACHARYA VS	// ODAGAON /236 /2019 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	ABLAPL/0000496/2020	MUNA MOHALIK VS STATE OF ODISHA	SATYANARAYAN MISHRA-4 VS	MARINE CHUDAMANI /65 /2019 () //
421	ABLAPL/0000497/2020	DINABANDHU TAREI @ TARAI VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	MARINE CHUDAMANI /65 /2019 () //
422	ABLAPL/0000498/2020	JAGABANDHU MISHRA VS STATE OF ODISHA	PRADIPTA VARMA VS	ANANDAPUR /230 /2019 () //
423	WPC(OAC)/0000137/2018	KHAGESWAR ROUT VS STATE OF ODISHA	M/S.BIGYAN KUMAR SHARMA VS	// () //
424	WPC(OAC)/0000377/2015	SUKANTI LATA GIRI VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// () //
425	WPC(OAC)/0000546/2019	BISWA BHUSAN DASH VS STATE OF ODISHA	M/S.DURGESH NARAYAN RATH VS	// () //
426	WPC(OAC)/0000912/2017	SUJIT KUMAR MISHRA VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// () //
427	WPC(OAC)/0000913/2017	D.MALESWAR PATRA VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// () //
428	WPC(OAC)/0000932/2017	BABULAL SAMAL VS STATE OF ODISHA	M/S.DIBYASHREE RAY VS	// () //
429	WPC(OAC)/0001219/2018	GANNAVARAPA REVATHI VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// () //
430	WPC(OAC)/0001384/2019	BIKASH KUMAR PATTANAYAK VS STATE OF ODISHA	M/S.S.D.ROUTRAY VS	// () //
431	WPC(OAC)/0003108/2017	SUCHITRA MALLIK	M/S.S.DAS	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
432	WPC(OAC)/0003150/2017	SOMANATH ROUT	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :10/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 SA/159/1998	BHIKARI-MP	M/S.G.C.PATNAIK
2	2/2020 CRLMA/10/2020	MURALIDHAR NAIK-MP	BIJAYA KUMAR PARIDA (2)
3	3/2020 CRLMP/36/2020	AKHIL PODDAR-MP	SITIKANTA MISHRA
4	4/2020 CRLMP/36/2020	AKHIL PODDAR-MP	SITIKANTA MISHRA
5	4/2020 JCRLA/10/2016	SEBATI SAHU-MP	n
6	10/2020 CMAPL/856/2019	CESU,ODISHA-MP	M/S.BIBHUDENDRA DASH,P.K.MOHANTY,N.C.JENA,A
7	11/2020 CMAPL/38/2020	ANAM PATRA-MP	ADV.
8	12/2020 CMAPL/39/2020	SUSAMA PATRI-MP	ADV.
9	14/2020 RVWPET/16/2020	STATE OF ODISHA-MP	A.G.A.
10	15/2020 RVWPET/16/2020	STATE OF ODISHA-MP	A.G.A.
11	17/2020 RPFAM/11/2020	KULUDAS MISHRA-MP	SURENDRA KUMAR BISWAL
12	26/2020 BLAPL/8945/2019	NIMAIN CHARAN DAS-MP	M/S BIJAYA KUMAR PARIDA
13	27/2020 FAO/18/2020	TANGEDCO-MP	M/S.N.K.SAHU
14	27/2020 WPC(OAC)/549/2019	SUJIT KUMAR NAYAK-MP	M/S.ULLASH CHANDRA MOHANTY
15	28/2020 FAO/930/2019	THE MANAGER, M/S.NEW INDIA ASSURANCE CO. LTD.-MP	PRMIT KUMAR NATH
16	28/2020 WPC(OAC)/256/2019	SANGRAM KESHARI ROUT-MP	M/S.ULLASH CHANDRA MOHANTY
17	29/2020 RSA/434/2017	MD.NAWAB-MP	M/S.Y.S.P.BABU
18	29/2020 WPC(OAC)/550/2019	PRASANTA KUMAR SWAIN-MP	M/S.ULLASH CHANDRA MOHANTY
19	30/2020 RSA/346/2018	SARADA CHARAN PANDA-MP	M/S.SOUMYA MISHRA
20	30/2020 WPC(OAC)/551/2019	SURESH KUMAR MOHAPATRA-MP	M/S.ULLASH CHANDRA MOHANTY
21	31/2020 RSA/10/2020	SUDHANSHU SEKHAR SAHU-MP	MAHESWAR MOHANTY
22	31/2020 WA/23/2020	JHARANABALA MAJHI-MP	N/S.B.N.PARIDA
23	32/2020 RSA/216/2017	CHUDAMANI SAHU-MP	M/S.SURYAKANTA DASH
24	32/2020 WA/594/2019	PRAVAKAR MOHARANA-MP	ABHIRAM SWAIN
25	33/2020 RSA/212/2019	THE EXECUTIVE ENGINEER ELECTRICAL,GANJAM-MP	M/S.PRASANTA KUMAR TRIPATHY
26	35/2020	ORIENTAL INSURANCE CO.LTD.-MP	M/S.P.K.PANDA



27	MACA/712/2019 36/2020	MALATI NAIK-MP	PRADEEP KUMAR MISHRA
28	MACA/16/2020 37/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	M.P.K.PANDA
29	MACA/753/2019 38/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COM.	M.P.K.PANDA
30	MACA/650/2019 39/2020	AJIT KUMAR DAS-MP	KAMALAKANTA MOHANTY
31	CMP/35/2020 39/2020	BRAHMANANDA JENA-MP	M/S.R.N.PAL
32	MACA/17/2020 40/2020	MAHADEV BARIK-MP	H.N.MOHAPATRA
33	CMP/36/2020 40/2020	K.NABA KUMAR PATRA-MP	M/S.A.K.RAY
34	MACA/18/2020 41/2020	GATIKRISHNA PATI-MP	N.K.ACHARYA
35	CMP/37/2020 41/2020	K.NABA KUMAR PATRA-MP	M/S.A.K.RAY
36	MACA/18/2020 42/2020	KHIRAMOHAN NAIK-MP	SUMITRA MOHANTY
37	CMP/38/2020 42/2020	ANUP KU.DAS-MP	M/S.B.N.SAMANTARAY
38	MACA/957/2019 43/2020	KHIRAMOHAN NAIK-MP	SUMITRA MOHANTY
39	CMP/38/2020 43/2020	DEEPAK KUMAR BEHERA-MP	K.C.TRIPATHY
40	CRLREV/30/2020 43/2020	PRAVAT DAS-MP	M/S.B.N.SAMANTARAY
41	MACA/972/2019 44/2020	KHIRAMOHAN NAIK-MP	SUMITRA MOHANTY
42	CMP/39/2020 44/2020	SEK CHAND BABU-MP	M.A.ALI
43	CRLREV/887/2019 44/2020	PRAVAT DAS-MP	M/S.B.N.SAMANTARAY
44	MACA/972/2019 45/2020	SARADA PRASANNA SAHOO-MP	S.K.NAYAK 2
45	CMP/40/2020 52/2020	CHANDRA SEKHAR SWAIN-MP	SATYANARAYAN MISHRA
46	CRLMC/3159/2019 53/2020	GURUDUTTA LALATENDU SAMAL-MP	M/S.AJIT KU.CHOUDHURY
47	CRLMC/1280/2018 54/2020	GURUDUTTA LALATENDU SAMAL-MP	PRABHASH RANJAN ROURAY
48	CRLMC/3350/2018 55/2020	PARAMESWAR SAHU-MP	JYOTIRMAYA SAHOO
49	CRLMC/93/2020 56/2020	SUMIT KUMAR DASH-MP	M/S.DEBI PRASAD DHAL
50	CRLMC/3409/2015 57/2020	ABHIRAM PRADHAN-MP	AMIT KU.NATH
51	CRLMC/95/2020 58/2020	SEBIKA PARHI-MP	DEVASHIS PANDA
52	CRLMC/96/2020 60/2020	SANATAN BARIK-MP	M/S.J.K.MISHRA
53	CRLMC/1375/2018 61/2020	DASHARATHA DHURUA-MP	DINESH KUMAR MOHANTY
54	CRLMC/97/2020 62/2020	PRASHANTA DHAL-MP	PRAVAT RANJAN DASH
55	CRLMC/101/2020 63/2020	BAIDHAR PARIDA-MP	PANCHANAN PANIGRAHI
56	CRLMC/102/2020 64/2020	MAHENDRA KUMAR SWAIN-MP	B.R.MAHARATHA
57	CRLMC/103/2020 73/2020	DAKTAR@MOTILAL MOHANTA-MP	AMARENDRA PRASAD RAY
	CRLA/615/2019		

58	74/2020 CRLA/717/2018	MRUTUNJAYA PRADHAN-MP	SMRUTI RANJAN MOHAPATRA
59	75/2020 CRLA/454/2007	UMESH CH.ROUTRAYA-MP	M/S.PRADIPTA MOHANTY
60	386/2020 WP(C)/182/2020	M/S.ESEL MINING AND INDUSTRIES LTD.-MP	M/S.MUKESH PANDA
61	387/2020 WP(C)/979/2020	JAYANTI MAJHI-MP	M/S.SUKANTA KUMAR DALAI
62	388/2020 WP(C)/981/2020	DELHI PUBLIC SCHOOL-MP	M/S.PARESH KUMAR SAHOO
63	390/2020 WP(C)/987/2020	BIDYADHAR GOUDA-MP	M/S.PRASANTA KUMAR MISHRA
64	391/2020 WP(C)/989/2020	GANESH CHANDRA PATRA-MP	M/S.PRASANTA KU.MISHRA
65	392/2020 WP(C)/27718/2019	SATYA PRAKASH PATI-MP	M/S.PRAFULLA KU.RATH
66	393/2020 WP(C)/1002/2020	KARRI VEERA REDDY-MP	M/S.BRUNDABAN ROUT
67	394/2020 WP(C)/1004/2020	CHARUBALA SASMAL-MP	M/S.SATYABRATA MOHANTY
68	395/2020 WP(C)/1006/2020	AKSHAYA BEHERA-MP	M/S.SUJIT KU.GUPTA
69	396/2020 WP(C)/1009/2020	PURNA CHANDRA NATH SHARMA-MP	M/S.SAMARENDRA MOHANTY
70	397/2020 WP(C)/25362/2019	NABA KISHORE DASH-MP	M/S.PRASANNA KU.MISHRA
71	398/2020 WP(C)/1011/2020	ASHOK KUMAR DEHURY-MP	M/S.PRADEEP KU MOHAPATRA
72	399/2020 WP(C)/1011/2020	ASHOK KUMAR DEHURY-MP	M/S.PRADEEP KU MOHAPATRA
73	401/2020 WP(C)/9458/2018	ASWINI KUMAR JENA-MP	J.K.KHUNTIA
74	403/2020 WP(C)/7586/2019	SAMIRA KUMAR MOHANTY-MP	M/S.BUDHADEV ROUTRAY,M/S.DILLIP RAY
75	404/2020 WP(C)/25589/2019	ROHIT BADAIK-MP	PRASANTA KUMAR NANDA
76	405/2020 WP(C)/17796/2019	ODISHA STATE CO-OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK-MP	M/S.SUPRENDRA KUMAR BANSAL
77	406/2020 WP(C)/1028/2020	ROHIT KUMAR DASH-MP	SANTANU KUMAR SARANGI
78	407/2020 WP(C)/1295/2011	PURUSOTTAM ROUT-MP	M/S.SARAT CH.SATPATHY
79	408/2020 WP(C)/1033/2020	M/S.SAMANTARAJ FILMS PVT.LTD,-MP	M/S.KAJAL SAHOO
80	410/2020 WP(C)/1036/2020	DURGA CHARAN DAS-MP	BIRAJA PRASANNA SATAPATHY
81	411/2020 WP(C)/1038/2020	NARENDRA KUMAR KAMILA-MP	DHIRENDRA KUMAR MOHAPATRA
82	413/2020 WP(C)/1039/2020	ODISHA PHARMACY COLLEGE ASSOCIATION-MP	M/S.JAGANATH PATNAIK
83	414/2020 WP(C)/1044/2020	RASHMI RANJAN SARANGI-MP	M/S.P.K.MOHANTY
84	415/2020 WP(C)/1045/2020	SARITA PATRA-MP	M/S.RANJAN KUMAR ROUT
85	416/2020 WP(C)/24721/2019	PRATAP CHANDRA DASH-MP	M/S.RAMAKRISHNA NAIK
86	418/2020 WP(C)/16954/2016	BINAPANI DAS-MP	M/S.SIDHESWAR MOHANTY, MANAS MOHAPATRA
87	419/2020 WP(C)/1055/2020	PITAMBAR BHOI-MP	M/S.AMAR KUMAR MOHANTY
88	420/2020 WP(C)/2008/2018	TARANI KANTA CHAND-MP	M/S.KSHIROD K.ROUT
89	421/2020	BIMALINI BHARATI-MP	ANJAN KUMAR BISWAL

90	WP(C)/21690/2019 422/2020	HARISH CHANDRA BARAL-MP	SUPRIYA PATRA
91	WP(C)/1065/2020 423/2020	M/S BENZFAB TECHNOLOGIES PVT.LTD.-MP	M/S.BIBHUTI KESHARI BISWAL
92	WP(C)/1067/2020 424/2020	MOTEL ROLLAND, A PARTNERSHIP FIRM-MP	M/S.DEEPALI MAHAPATRA
93	WP(C)/1068/2020 425/2020	SOUMYA SARTHAK RAY-MP	SUPRIYA PATRA
94	WP(C)/1069/2020 426/2020	ARAKTA DAS-MP	M/S.PRAFULLA KUMAR SAHOO
95	WP(C)/1072/2020 427/2020	PRAVA RANJAN MISHRA-MP	M/S.CHINMAYA KUMAR NAYAK
96	WP(C)/29324/2019 428/2020	BAISHNAB CH.BASANTIA-MP	MR.BHUBANANANDA LENKA
97	WP(C)/8097/2004 430/2020	GAYADHAR SWAIN-MP	M/S.SIDDHARTH PRASAD MISHRA
98	WP(C)/1074/2020 431/2020	BARBIL WORKERS UNION-MP	M/S.PRAFULLA KUMAR RATH
99	WP(C)/1077/2020 432/2020	ASHOK KUMAR BAG-MP	ASHOKK KUMAR PANIGRAHI
100	WP(C)/1083/2020 433/2020	KAMBUPANI MISHRA-MP	ASHOK KUMAR PANIGRAHI
101	WP(C)/1088/2020 434/2020	PRADYUMNA KUMAR DORA-MP	M/S.DIPTI RANJAN BHOKTA
102	WP(C)/1092/2020 435/2020	KUNI MUNDA-MP	M/S.JIBANANANDA MOHANTY
103	WP(C)/865/2020 436/2020	RAM CHANDRA SINGH-MP	M/S.NIRANJAN LENKA
104	WP(C)/1106/2020 437/2020	ROURKELA MAHANAGAR NIGAM BY ABASAYA MAHASANCDHMITA PANDA	
105	WP(C)/1109/2020 438/2020	M/S.BINU INDUSRTRIES-MP	SOUMYA MISHRA
106	WP(C)/165/2020 440/2020	BHARATI MOHAPATRA-MP	M/S.RAMAKANTA SAHOO
107	WP(C)/1116/2020 441/2020	DEBENDRA KUMAR MOHAPATRA-MP	M/S.L.K.MOHANTY
108	WP(C)/1117/2020 442/2020	BINODINI RANA-MP	M/S.AMIT PRASAD BOSE
109	WP(C)/1118/2020 443/2020	PANCHANAN NAIK-MP	M/S. SANJEEV UDGATA
110	WP(C)/1131/2020 444/2020	SUBHAMSMITA SETHI-MP	M/S.UDIT RANJAN JENA
111	WP(C)/1135/2020 446/2020	PRADEEP KUMAR BEHERA-MP	M/S. N.N.MAHAPATRA
112	WP(C)/1137/2020 447/2020	PURNA CHANDRA PRADHAN-MP	M/S.PABITRA KUMAR NAYAK
113	WP(C)/1138/2020 448/2020	CH.KASTURI BHAI-MP	M/S.M.PRATAP @ P.K.MOHAPATRA
114	WP(C)/1141/2020 449/2020	OMEGA ELEVATORS-MP	M/S.BAIBASWATA PANIGRAHI
115	WP(C)/1146/2020 450/2020	GOPAL PUROHIT-MP	M/S.S.K.PRADHAN
116	WP(C)/24338/2019 451/2020	BASANTI PRADHAN-MP	M/S.PABITRA KUMAR NAYAK
117	WP(C)/1156/2020 452/2020	RAMESH CHANDRA HOTA-MP	M/S.H.N.MOHAPATRA
118	WP(C)/1163/2020 453/2020	PUSPANJALI MOHARANA-MP	M/S. KALPATARU MISHRA
119	WP(C)/1164/2020 454/2020	BIBHUTI BHUSAN MISHRA-MP	M/S.BISWABIHARI MOHANTY
120	WP(C)/1166/2020 455/2020	RASHMIREKHA MALLICK-MP	M/S.SUBRATA PANDA
	WP(C)/1168/2020		

121	456/2020 WP(C)/1171/2020	RAMAKRUSHNA MALLICK-MP	M/S.SUBRATA PANDA
122	457/2020 WP(C)/1173/2020	LAXMIDHAR JENA-MP	M/S.SUBRATA PANDA
123	458/2020 WP(C)/1180/2020	PRABHUDUTTA PATTNAYAK-MP	M/S.ANURAG PATI
124	459/2020 WP(C)/1181/2020	M/S.ROHIT FERROTECH LTD.-MP	M/S.SOMANATH MISHRA
125	460/2020 WP(C)/27419/2019	TRANS ORGANICS (INDIA) PVT.LTD-MP	M/S.S.D.DAS
126	461/2020 WP(C)/1185/2020	SHIVA SHANKAR PICTURE PALACE-MP	M/S.B.MOHANTY
127	462/2020 WP(C)/1186/2020	AMBIKA SWAIN-MP	M/S.S.S.JENA
128	1/2020 ARBA/30/2010	UNION OF INDIA-MP	
129	24/2020 BLAPL/7705/2019	BIJAY KUMAR PRADHAN-MP	
130	25/2020 BLAPL/8903/2019	SANJAY NAYAK-MP	
131	59/2020 CRLMC/3201/2019	GOKUL CHANDRA NAG-MP	
132	76/2020 ABLAPL/16817/2019	PRASANNA MALLIK-MP	
133	77/2020 ABLAPL/14202/2019	BIBEKANANDA PANDA-MP	
134	78/2020 ABLAPL/12484/2019	RATIKANTA KANUNGO-MP	
135	79/2020 ABLAPL/11360/2019	SANTOSH KUMAR PAL-MP	
136	80/2020 ABLAPL/6269/2019	JOGENDRA GEDI-MP	
137	81/2020 ABLAPL/11121/2019	SOMANATH NAYAK @ SOMA NAYAK-MP	
138	82/2020 ABLAPL/11321/2019	SANDHYARANI PERA@SANDHYA PERA-MP	
139	83/2020 ABLAPL/11056/2019	PAPINA NAYAK-MP	CHIRANJAYA MOHANTY
140	84/2020 ABLAPL/10659/2019	NABAGHANA SAHU-MP	
141	85/2020 ABLAPL/11338/2019	SURENDRA PATRA-MP	
142	389/2020 WP(C)/7442/2018	JYOTSNA RANI MOHANTY-MP	
143	400/2020 WP(C)/13424/2018	SATYAPIR SRICHANDAN-MP	
144	402/2020 WP(C)/23678/2019	RABINDRA KUMAR BARIK-MP	
145	409/2020 WP(C)/11319/2019	HRUDANANDA MAHANA-MP	
146	412/2020 WP(C)/25674/2019	SAKUNTALA SAHU-MP	
147	417/2020 WP(C)/19420/2016	DIPTIKANTA NAYAK-MP	
148	429/2020 WP(C)/7816/2018	R.SANTOSH KUMAR REDDY-MP	
149	445/2020 WP(C)/26456/2019	SIBA SHANKAR PATRA-MP	